

**JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2016**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">WP(C) 4368/2006</a>	RAJANI KANTA DAS & ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
2	1 <sup>st</sup>	<a href="#">PIL 33/2010</a>	SADOW ASSAM UNION CO-OPERATIVE BANK KARMA CHARI PARISHAD VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
3	1 <sup>st</sup>	<a href="#">WP(C) 2379/2014</a>	MD. MATIUR RAHMAN VS THE STATE OF ASSAM AND 2 ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
4	1 <sup>st</sup>	<a href="#">CRL.A(J) 62/2015</a>	SAHNAZ UDDIN LASKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
5	1 <sup>st</sup>	<a href="#">CRL.A(J) 66/2015</a>	BIPUL MODI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
6	1 <sup>st</sup>	<a href="#">I.A.(Cr.) 116/2016</a>	MRS LANDHONI DEVI VS NIA	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
7	2 <sup>nd</sup>	<a href="#">CRL.A(J) 59/2014</a>	MD MOKTAR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
8	2 <sup>nd</sup>	<a href="#">WP(C) 3439/2014</a>	MRIDUL PROPERTIES (P) LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Other Tax matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
9	2 <sup>nd</sup>	<a href="#">WP(C) 3440/2014</a>	MRIDUL PROPERTIES (P) LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Other Tax matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

10	2 <sup>nd</sup>	<a href="#">WP(C) 3443/2014</a>	MRIDUL PROPERTIES (P) LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Other Tax matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
11	2 <sup>nd</sup>	<a href="#">WP(C) 3444/2014</a>	MRIDUL PROPERTIES (P) LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Other Tax matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
12	2 <sup>nd</sup>	<a href="#">WP(C) 3445/2014</a>	MRIDUL PROPERTIES (P) LTD. & ANR VS THE STATE OF ASSAM AND 3 ORS	Other Tax matters	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
13	2 <sup>nd</sup>	<a href="#">WP(C) 4477/2014</a>	PVR LTD. VS THE STATE OF ASSAM AND 3 ORS	Sales Tax	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
14	2 <sup>nd</sup>	<a href="#">WP(C) 4479/2014</a>	PVR LTD. VS THE STATE OF ASSAM AND 3 ORS	Entertainment Tax	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
15	2 <sup>nd</sup>	<a href="#">WP(C) 4480/2014</a>	PVR LTD. VS THE STATE OF ASSAM AND 3 ORS	Sales Tax	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
16	5 <sup>th</sup>	<a href="#">CRL.A(J) 52/2012</a>	BUDHESWAR ORANG @ RAM & ANR. VS STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
17	5 <sup>th</sup>	<a href="#">CRL.A(J) 9/2014</a>	RAJ MAHATO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
18	5 <sup>th</sup>	<a href="#">CrI.A. 215/2014</a>	SAMER ALI & ANR. VS STATE OF ASSAM & ANR.	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
19	5 <sup>th</sup>	<a href="#">CrI.A. 173/2015</a>	SRI RAJIT CHUTIA VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
20	5 <sup>th</sup>	<a href="#">Review.Pet. 141/2015</a>	SUJIT KUMAR PAUL VS THE STATE OF ASSAM & 22 ORS	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

21	5 <sup>th</sup>	<a href="#">WA 295/2016</a>	SHRI BIKRAM PHUKAN VS THE STATE OF ASSAM & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
22	6 <sup>th</sup>	<a href="#">RSA 256/2005</a>	NAJU BEGUM CHOUDHURY VS CHAND MIA CHOUDHURY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
23	6 <sup>th</sup>	<a href="#">Crl.A. 345/2013</a>	HAFIZUR RAHMAN & ANR. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
24	6 <sup>th</sup>	<a href="#">Crl.A. 192/2015</a>	SRI PRADIP GOWALA VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
25	6 <sup>th</sup>	<a href="#">Cont.Cas(C) 359/2016</a>	SRINIVASA REDDY VOLADRI VS H.K. JAGGI & ANR.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
26	7 <sup>th</sup>	<a href="#">Crl.A. 230/2014</a>	ASWINI BARMAN VS THE STATE OF ASSAM AND ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
27	7 <sup>th</sup>	<a href="#">WP(C) 520(AP)/2015</a>	SHRI KAGO KUNYA VS THE UNION OF INDIA & 3 ORS.		THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
28	7 <sup>th</sup>	<a href="#">Crl.Pet. 553/2016</a>	JAGDISH BORAH VS CENTRAL BUREAU OF INVESTIGATION	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE M. R. PATHAK
29	7 <sup>th</sup>	<a href="#">I.A.(Crl.) 176/2016</a>	BIBOR ALI SEIKH & 7 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
30	8 <sup>th</sup>	<a href="#">Crl.A. 125/2015</a>	SRI SUBHASH DEBNATH VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
31	8 <sup>th</sup>	<a href="#">Review.Pet. 131/2016</a>	GITA RANI GOSWAMI VS STATE OF ASSAM & 7 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
32	9 <sup>th</sup>	<a href="#">WP(C) 6319/2015</a>	SMITH SANGMA VS THE STATE OF ASSAM & 4 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MANOJIT BHUYAN
33	15 <sup>th</sup>	<a href="#">Crl.A. 322/2014</a>	SRI KHIRENDRA BRAHMA VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY

34	15 <sup>th</sup>	<a href="#">CRL.A(J) 104/2015</a>	ATOWA SANGA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
35	15 <sup>th</sup>	<a href="#">CRP 284/2015</a>	PIRAMAL KEJRIWAL & ANR. VS RADHESHYAM PAUL & 3 ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE SUMAN SHYAM
36	15 <sup>th</sup>	<a href="#">I.A.(Cr.) 89/2016</a>	MD JIABUR RAHMAN VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
37	16 <sup>th</sup>	<a href="#">CRL.A(J) 19/2013</a>	SRI BIPIN MURA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
38	16 <sup>th</sup>	<a href="#">Cr.A. 372/2013</a>	BINA RANI DAS @ BINA DAS & 4 ORS. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
39	16 <sup>th</sup>	<a href="#">Cr.A. 292/2014</a>	ABDUL KHALEQUE VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
40	16 <sup>th</sup>	<a href="#">WA 352/2014</a>	ASSAM AGRICULTURE UNIVERSITY & 4 ORS VS DR. KAMALA KANTA SAHARIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
41	16 <sup>th</sup>	<a href="#">CRL.A(J) 116/2015</a>	MD. JAMOR ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
42	16 <sup>th</sup>	<a href="#">CRP 291/2015</a>	M/S SHANTI BASTRALAYA VS M/S ARUN KEDIA & SON	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE SUMAN SHYAM
43	16 <sup>th</sup>	<a href="#">Cont.Cas(C) 484/2016</a>	DR. HIREN GOHAIN & 2 ORS. VS VINOD KUMAR PIPERSENIA & 6 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
44	16 <sup>th</sup>	<a href="#">Cr.Pet. 170/2016</a>	SANTOSH KUMAR MISHRA VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
45	16 <sup>th</sup>	<a href="#">WP(C) 343(AP)/2016</a>	M/S RCM INFRASTRUCTURE LIMITED & ORS VS THE STATE OF ARUNACHAL PRADESH & ORS		THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
46	19 <sup>th</sup>	<a href="#">CRL.A(J) 25/2013</a>	SANTOSH BARMAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

47	19 <sup>th</sup>	<a href="#">CRL.A(J) 47/2013</a>	MD HAZARAT ALI & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	19 <sup>th</sup>	<a href="#">CRL.A(J) 50/2013</a>	BIREN GAYARI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	19 <sup>th</sup>	<a href="#">CRL.A(J) 32/2015</a>	NALIA DAS & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	19 <sup>th</sup>	<a href="#">Review.Pet. 36/2016</a>	SRI BHABESH CH. BAROOWA VS SRI MAHENDRA PRASAD SARMAH & 9 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	20 <sup>th</sup>	<a href="#">CRL.A(J) 74/2013</a>	SRI HEMA BHAGAT VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	20 <sup>th</sup>	<a href="#">CRL.A(J) 125/2015</a>	HEMANTA DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	22 <sup>nd</sup>	<a href="#">RSA 169/2005</a>	TULSI SAHU VS DHANA NAYAK AND ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE SUMAN SHYAM
54	22 <sup>nd</sup>	<a href="#">CRL.A(J) 86/2013</a>	MD RAHIM ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	22 <sup>nd</sup>	<a href="#">CRL.A(J) 47/2014</a>	BHAKTA HEMRAM VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	22 <sup>nd</sup>	<a href="#">Cr.M.C. 103/2015</a>	JUGAL DEURI @ JHUGNU VS THE STATE OF ASSAM & ANR		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	22 <sup>nd</sup>	<a href="#">WA 139/2015</a>	DHING MUNICIPAL BOARD & ANR VS DHIRENDRA CHANDRA KURI & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	22 <sup>nd</sup>	<a href="#">WP(C) 5280/2016</a>	MIHIR BISWAS VS THE UNION OF INDIA & 4 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	23 <sup>rd</sup>	<a href="#">WP(C) 3190/2012</a>	CHANDAN KUMAR NEOG & 377 ORS VS THE STATE OF ASSAM AND ORS	Provincialisation of Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

60	23 <sup>rd</sup>	<a href="#">WP(C) 5105/2012</a>	BIJU HAZARIKA & 153 ORS VS THE STATE OF ASSAM AND ORS	Provincialisation of Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
61	23 <sup>rd</sup>	<a href="#">WP(C) 5406/2012</a>	KUSHAL KUMARI BHUYAN & 5 ORS. VS STATE OF ASSAM & ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
62	23 <sup>rd</sup>	<a href="#">WP(C) 5825/2012</a>	BIMAL KUTUM & 5 ORS VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
63	23 <sup>rd</sup>	<a href="#">WP(C) 299/2013</a>	JUGA NANDA KONWAR & 146 ORS VS THE UNION OF INDIA & 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
64	23 <sup>rd</sup>	<a href="#">WP(C) 394/2013</a>	MISS JUTIKA BORUAH VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
65	23 <sup>rd</sup>	<a href="#">WP(C) 780/2013</a>	UDAY RAJBONGSHI & 1135 ORS VS THE STATE OF ASSAM AND 21 ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
66	23 <sup>rd</sup>	<a href="#">WP(C) 1734/2013</a>	KEDAR UPADHYAY & 3 ORS. VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
67	23 <sup>rd</sup>	<a href="#">WP(C) 3093/2013</a>	PHUKAN CHANDRA DAS VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
68	23 <sup>rd</sup>	<a href="#">WP(C) 6073/2013</a>	HABIBAR RAHMAN & 21 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
69	23 <sup>rd</sup>	<a href="#">WP(C) 6245/2013</a>	SMT. KASHANMOTI BORI VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

					THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
70	23 <sup>rd</sup>	<a href="#">WP(C) 6415/2013</a>	JADUKANTA DAS & 108 ORS VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
71	23 <sup>rd</sup>	<a href="#">WP(C) 7059/2013</a>	MD NURUL ISLAM & 3 ORS VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
72	23 <sup>rd</sup>	<a href="#">WP(C) 61/2014</a>	ROHOM ALI AHMED VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
73	23 <sup>rd</sup>	<a href="#">WP(C) 2050/2014</a>	GOBIN CH. BARUAH & 29 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
74	23 <sup>rd</sup>	<a href="#">WP(C) 2150/2014</a>	AMIR HAMZA VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
75	23 <sup>rd</sup>	<a href="#">WP(C) 3628/2014</a>	PRAJNAJYOTI CHUTIA VS THE STATE OF ASSAM AND 7 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
76	23 <sup>rd</sup>	<a href="#">WP(C) 3784/2014</a>	AMIR HUSSAIN LASKAR & 11 ORS VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
77	23 <sup>rd</sup>	<a href="#">WP(C) 3930/2014</a>	PRABHAT PEGU & 28 ORS VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
78	23 <sup>rd</sup>	<a href="#">WP(C) 5844/2014</a>	AKBAR HOSSAIN & 52 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

79	23 <sup>rd</sup>	<a href="#">WP(C) 5875/2014</a>	CHATRA DHAR KALITA & 118 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
80	23 <sup>rd</sup>	<a href="#">WP(C) 6479/2014</a>	MAINUL HOQUE & 22 ORS VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
81	23 <sup>rd</sup>	<a href="#">WP(C) 6851/2014</a>	NARAYAN KONWAR & 8 ORS. VS THE STATE OF ASSAM AND 13 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
82	23 <sup>rd</sup>	<a href="#">WP(C) 6856/2014</a>	MD. MONJIL HOQUE VS THE STATE OF ASSAM AND 10 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
83	23 <sup>rd</sup>	<a href="#">WP(C) 6861/2014</a>	MRS. MAHMUDA BEGUM & 45 ORS VS THE STATE OF ASSAM AND 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
84	23 <sup>rd</sup>	<a href="#">WP(C) 6881/2014</a>	SHOHIDUR ISLAM VS THE STATE OF ASSAM AND 10 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
85	23 <sup>rd</sup>	<a href="#">WP(C) 6886/2014</a>	MD. NEKIBUL ISLAM VS THE STATE OF ASSAM AND 10 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
86	23 <sup>rd</sup>	<a href="#">CRP 144/2015</a>	KANDARPA PATHAK & ANR VS MONO KANTA BARUAH & 5 ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE SUMAN SHYAM
87	23 <sup>rd</sup>	<a href="#">WP(C) 268/2015</a>	NABA KR. DEKA @ NABA DEKA & 14 ORS VS THE STATE OF ASSAM & 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
88	23 <sup>rd</sup>	<a href="#">WP(C) 269/2015</a>	MRS. BORNALI GOGOI BORCHETIA & 17 ORS VS THE STATE OF ASSAM & 3 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN



89	23 <sup>rd</sup>	<a href="#">WP(C) 680/2015</a>	INAR UDDIN AHMED & ANR VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
90	23 <sup>rd</sup>	<a href="#">WP(C) 736/2015</a>	TAPAN KUMAR BORAH & 15 ORS VS THE STATE OF ASSAM AND 62 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
91	23 <sup>rd</sup>	<a href="#">WP(C) 797/2015</a>	AJAY KR. DAS & 58 ORS VS THE STATE OF ASSAM AND 4 ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
92	23 <sup>rd</sup>	<a href="#">WP(C) 1617/2015</a>	KISHALOY L P SCHOOL (VENTURE) & 2 ORS VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
93	23 <sup>rd</sup>	<a href="#">WP(C) 2270/2015</a>	MD.MANO HAR ISLAM & ANR. VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
94	23 <sup>rd</sup>	<a href="#">WP(C) 2279/2015</a>	MRS. MALAYA MALAKAR & 3 ORS VS THE STATE OF ASSAM AND 8 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
95	23 <sup>rd</sup>	<a href="#">WP(C) 2335/2015</a>	SRI GAUTAM BASUMATARY & 2 ORS VS THE STATE OF ASSAM & 10 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
96	23 <sup>rd</sup>	<a href="#">WP(C) 2840/2015</a>	SMTI PUROBI BORAH & 18 ORS VS THE STATE OF ASSAM AND 6 ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
97	23 <sup>rd</sup>	<a href="#">WP(C) 3233/2015</a>	IAKUB HUSSAIN & 5 ORS VS THE STATE OF ASSAM AND 9 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
98	23 <sup>rd</sup>	<a href="#">WP(C) 4627/2015</a>	ASOM SIKSHAK KARMACHARI AIKYA MANCHA VS THE STATE OF ASSAM AND 4 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

					THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
99	23 <sup>rd</sup>	<a href="#">WP(C) 6068/2015</a>	SYED ABDUL WADUD VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
100	26 <sup>th</sup>	<a href="#">RSA 223/2005</a>	RAKIB ALI AND ORS VS LATIB ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
101	26 <sup>th</sup>	<a href="#">WP(C) 5100/2014</a>	MANOJ LALA VS THE SILCHAR MUNICIPAL BOARD & ANR.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
102	26 <sup>th</sup>	<a href="#">WP(C) 5131/2014</a>	AMARESH SINGH VS SILCHAR, MUNICIPAL BOARD & 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
103	26 <sup>th</sup>	<a href="#">WP(C) 4214/2015</a>	SOUTH KAMRUP SAND MAHALDAR ASSOCIATION VS THE UNION OF INDIA & 10 ORS	Settlement of Sand Mahal	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
104	26 <sup>th</sup>	<a href="#">WP(C) 5693/2015</a>	SOUTH KAMRUP SAND MAHALDAR ASSOCIATION VS THE UNION OF INDIA & 10 ORS	Settlement of Quarry	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
105	26 <sup>th</sup>	<a href="#">WP(C) 19/2016</a>	CHANDAN BORA VS THE UNION OF INDIA & 6 ORS	Settlement of Quarry	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
106	26 <sup>th</sup>	<a href="#">WP(C) 2521/2016</a>	M/S RATNESWAR BARUAH & ANR. VS THE UNION OF INDIA & 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities.	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
107	27 <sup>th</sup>	<a href="#">CrI.A. 48/2013</a>	HARILAL BORO VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
108	27 <sup>th</sup>	<a href="#">WA 63/2014</a>	MANAGEMENT OF MORNOI TEA ESTATE & ANR. VS STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
109	27 <sup>th</sup>	<a href="#">I.A.(CrI.) 226/2016</a>	MD FARIUDDIN AHMED & ANR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
110	28 <sup>th</sup>	<a href="#">CRL.A(J) 101/2013</a>	SRI LESU BAURI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
111	28 <sup>th</sup>	<a href="#">CrI.A. 318/2013</a>	PRAMOD RANJAN GOSWAMI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY

112	28 <sup>th</sup>	<a href="#">Review.Pet. 92/2016</a>	SRI BASUDEV MAHANTA & 3 ORS VS THE STATE OF ASSAM & 3 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
113	28 <sup>th</sup>	<a href="#">WA 21/2016</a>	ALL GUWAHATI SHARE TAXI OWNERS ASSOCIATION & ANR VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
114	28 <sup>th</sup>	<a href="#">WA 25/2016</a>	GUWAHATI METRO TRANSPORT ASSOCIATION (GMTA) VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
115	28 <sup>th</sup>	<a href="#">WP(C) 4602/2016</a>	TANMOY SAHA VS THE STATE OF ASSAM AND 3 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
116	28 <sup>th</sup>	<a href="#">WP(C) 4904/2016</a>	HIRALAL CHOUDHURY VS THE STATE OF ASSAM AND 4 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
117	28 <sup>th</sup>	<a href="#">WP(C) 5180/2016</a>	DHRUBHO JYOTI NATH VS THE STATE OF ASSAM AND 3 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
118	28 <sup>th</sup>	<a href="#">WP(C) 5183/2016</a>	JUNAID AKHTAR VS THE STATE OF ASSAM AND 3 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
119	28 <sup>th</sup>	<a href="#">WP(C) 5219/2016</a>	EPTAZ ALOM MOLLAH VS THE STATE OF ASSAM & 3 ORS	Admissions in MBBS or BDS Course in Medical and Dental College	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
120	28 <sup>th</sup>	<a href="#">WP(C) 5808/2016</a>	SMT. PARINITA LEKTHEPI VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
121	28 <sup>th</sup>	<a href="#">WP(C) 5830/2016</a>	CAMPAIGN ADVERTISING SERVICES PVT. LTD. VS OIL INDIA LIMITED & ANR.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE N. CHAUDHURY
122	29 <sup>th</sup>	<a href="#">WA 96/2013</a>	OIL AND NATURAL GAS CORPORATION LTD. (ONGC) & ANR VS UNION OF INDIA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE M.R. PATHAK
123	29 <sup>th</sup>	<a href="#">CRL.A(J) 127/2015</a>	ANANDARAM KONWAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
124	29 <sup>th</sup>	<a href="#">WP(C) 4374/2015</a>	SHRI GOPAL DAS VS THE INDIAN OIL CORP. LTD. & 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

125	30 <sup>th</sup>	<a href="#">CrI.A. 122/2013</a>	BIPUL CHETIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
126	30 <sup>th</sup>	<a href="#">CRL.A(J) 129/2015</a>	SHYAM MURA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N CHAUDHURY
127	30 <sup>th</sup>	<a href="#">Review.Pet. 94/2015</a>	ARUNODAY MAHANTA & 20 ORS VS KHAGENDRA SARMA & 26 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
128	30 <sup>th</sup>	<a href="#">WP(C) 1706/2015</a>	RANJAN KUMAR BORA VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
129	30 <sup>th</sup>	<a href="#">I.A.(CrI.) 364/2016</a>	MD HABIBUR RAHMAN & 4 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE N. CHAUDHURY
130	30 <sup>th</sup>	<a href="#">Review.Pet. 64/2016</a>	SRI SURANJAN SARMA VS GOVT OF ASSAM & 4 ORS	Review Applications In Civil Rule	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
131	30 <sup>th</sup>	<a href="#">WP(C) 3371/2016</a>	GOVERNING BODY VS THE STATE OF ASSAM AND ANR	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK